

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
30-04-2024 AT 10:30 AM**

**CP (IB) No. 391/7/HDB/2022
AND
IA(IBC) 1927/2023, IA (IBC) 239, 751, 757/2024 in CP (IB) No. 391/7/HDB/2022
u/s. 7 of IBC, 2016**

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Limited **...Financial Creditor**

AND

GVK Gautami Power Limited **...Corporate Debtor**

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

IA(IBC) 1927/2023

Learned Senior Counsel Mr VVN Narayan Rao, (Video Conference) along with the counsel on record Mr C Tulasi Krishna, for petitioner present physically.
Call on 08.05.2024.

IA (IBC) 239/2024

Learned Senior Counsel Mr Abhishek Anand, for applicant/Resolution Professional present through Video Conference
Call on 08.05.2024.

IA (IBC) 751/2024

Heard both sides. **For orders on 08.05.2024.**

IA(IBC) 757/2024

Heard both sides. **For orders on 08.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)